

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.42/ 2017	-	Hearing	241/ 242	Amit Jnagal Vs Rare Mile Technologies Pvt. Ltd., & 2 Others Vs. Raremile Technologies Pvt. Ltd., & Others.

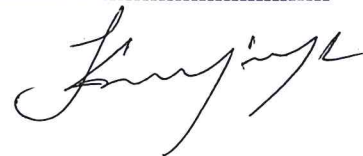
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

① KARAN JOSEPH  
9845211270

Petitioner



**ORDER**

PCS for petitioner is present. He requested time to comply the objections raised by the Registry. List it on 21/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**